

ITEM NO.64

COURT NO.6

SECTION II

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl.) No. 12289/2023

(Arising out of impugned final judgment and order dated 22-09-2023 in CRLP No. 6942/2023 passed by the High Court Of Andhra Pradesh At Amravati)

NARA CHANDRABABU NAIDU

Petitioner(s)

VERSUS

THE STATE OF ANDHRA PRADESH & ANR.

Respondent(s)

(IA No.196523/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Date : 13-10-2023 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIRUDDHA BOSE
HON'BLE MS. JUSTICE BELA M. TRIVEDI

For Petitioner(s) Mr. Harish N Salve, Sr. Adv.
Mr. Sidharth Luthra, Sr. Adv.
Mr. Dammalpati Srinivas, Sr. Adv.
Mr. Pramod Kumar Dubey, Sr. Adv.
Mr. Siddharth Aggarwal, Sr. Adv.
Mr. Guntur Prabhakar, Adv.
Ms. Perna Singh, Adv.
Mr. Guntur Pramod Kumar, AOR
Mr. Kumar Vaibhaw, Adv.
Mr. Gautam Bhatia, Adv.
Mr. Anmol Khetta, Adv.
Mr. Ayush Kaushik, Adv.
Mr. Rajni Gupta, Adv.
Mr. Vishwajeet Singh, Adv.
Mr. Ayush Shrivastava, Adv.
Mr. Mohd. Ashaab, Adv.
Ms. Aditi, Adv.
Mr. Satyam Sharma, Adv.

For Respondent(s) Mr. Mukul Rohatgi, Sr. Adv.
Mr. Ranjit Kumar, Sr. Adv.
Mr. Jaideep Gupta, Sr. Adv.
Mr. S Niranjana Reddy, Sr. Adv.
Mr. P Sudhakar Reddy, A.A.G.
Mr. Mahfooz Ahsan Nazki, AOR

Mr. Santosh Krishnan, Adv.
Mr. Polanki Gowtham, Adv.
Mr. Kv Girish Chowdary, Adv.
Ms. Rajeswari Mukherjee, Adv.
Mr. Sahil Raveen, Adv.
Mr. M. Bala Krishna, Adv.
Ms. Deepshikha Sansanwal, Adv.
Mr. T Vijaya Bhaskar Reddy, Adv.

Petitioner-in-person, AOR

UPON hearing the counsel the Court made the following
O R D E R

Heard-in-part and adjourned till
17.10.2023.

On that date, this matter shall be listed
at 2 p.m.

(SNEHA DAS)
SENIOR PERSONAL ASSISTANT

(VIDYA NEGI)
ASSISTANT REGISTRAR